

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge, i/c
Kamrup (M), Guwahati

Dated Guwahati, the September, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJK/8742/E dated 20.08.2022

Sir,

With reference to the above, I am directed to inform you that Smti Kaveri Bhattacharyya, Judicial Magistrate First Class, Kamrup (M), Guwahati has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021(by carry forward) for the journey to her home town Dibrugarh during the Puja vacation of 2022 by the shortest possible route, as per existing Rules,

Smti Bhattacharyya may be informed accordingly.

Yours faithfully

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/7587-7590 /A, dated 03/09/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Kaveri Bhattacharyya, Judicial Magistrate First Class, Kamrup (M), Guwahati with reference to her letter dated 17.08.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)

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